

domestic savings; and

(d) if so, the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) and (h) The Reserve Bank of India, in its Annual Report for 1995-96 has suggested, inter alia, setting up a legislative ceiling on public debt. The Bank has been requested to prepare a discussion paper on the issue.

(c) and (d) The RBI again in its Annual Report for 1995-96, while emphasizing the need for higher foreign capital to supplement domestic savings, had also indicated that the level of the current account deficit should be sustainable and consistent with the macro economic balance. There has been a restructuring of capital flows, and as a result the share of non-debt creating flows in the form of direct and portfolio investment in total capital flows has increased considerably in recent years.

Infrastructure Development in Border Areas Alongwith N.E. Region.

4319. DR. ARUN KUMAR SARMA: Will the Minister of FINANCE be pleased to state :

(a) whether a number of proposals of the development of infrastructure in the border areas received from the Government of Mizoram and Manipur are pending with his Ministry;

(b) if so, the details thereof including its financial outlays.

(c) whether his Ministry has announced any package for the development of infrastructure in the border areas of the North-Eastern region alongwith Myanmar, Bhutan, Bangladesh and China Borders;

(d) if so, the details thereof alongwith its financial outlays during each of the last three years; and

(e) the action taken by the Government to sanction those proposals during 1997-98, in view of part (a) and (b) above ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b) The Ministry of Commerce has received certain suggestions from the Government of Manipur which, inter alia, include the issues relating to development of infrastructure in the border areas. Since these suggestions were of general nature, the State Government has been requested to send specific proposals for consideration of this Ministry. A proposal has been received from the Government of Mizoram for creation of border township at Champai which

has been referred to the Ministry of Home Affairs for their consideration.

(c) and (d) No, Sir. While no separate package has been announced for development of infrastructure in the border areas, the Ministry makes continuous efforts to facilitate international trade on these borders by providing adequate banking, customs, immigration and other related trading arrangements.

(e) Does not arise.

National Cooperative Bank

4320 SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have any proposal to State National Co-operative Bank of India; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) and (b) Reserve Bank of India (RBI) has reported that a society by the name 'National Co-operative Bank of India' has sought a licence to conduct banking business. RBI has further informed that grant of such a licence will require amendment of the Banking Regulation Act.

Export Quota of Textile

4321. SHRI CHINTAMAN WANAGA : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have allotted export quota of textile product; and

(b) if so, the details thereof and the percentage of total export of the country if forms ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) to (b) There are quantitative restrictions (quotas) on exports of certain textile and clothing items from India applied by the U.S.A., the European Community Countries, Canada and Norway. These quotas are allocated among exporters under the provisions of the Garment and Textiles Export Entitlement Policies, notified by the Government.

Presently in value terms, the exports of quota items contribute approximately 41% to our total exports of textile and clothing items.

Banking Division of KVIC

4322. SHRI RAM NAIK : Will the Minister of INDUSTRY be pleased to state :

(a) whether a Banking Division is functioning under the Khadi and Village Industries Commission (KVIC);

(b) if so, the details thereof alongwith the date of its existence;

(c) the total expenditure on salaries, T.A., perks etc. incurred by the KVIC on the personnel of the said Banking division since its formation; and

(d) the manner in which the assistance is being provided by the said Banking Division to the KVIC in implementing its programme ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, sir.

(b) In August, 1995, the Commission took a decision to create a fullfledged Banking Division for looking after the work of Appraisal Cell, Monitoring and Recovery Cell. At present, five officers from State Bank of India including some Khadi & Village Industries Commission officials are working in the Newly created Banking Division in Khadi & Village Industries Commission.

(c) The total expenditure on Salaries, TA, Perks, etc. incurred by Khadi & Village Industries Commission on the personnel of the said Banking Division since its formation are as under:-

Post	No. of posts	Rs. in lakhs
General Manager	1	9.58
Dy. General Manager	1	4.71
Managers	3	7.79
Total		22.08

(d) The type of assistance being provided by the said Banking Division to the Khadi & Village Industries Commission in implementing its programme is in areas like building up of project appraisal system, training, operationalisation of the system, building up monitoring-cum-recovery system etc., etc. Banking Division is also providing assistance for settling various issues relating to Consortium funding on an ongoing basis by interacting with the Consortium Leader viz. State Bank of India.

Infrastructure Development

4323. SHRI K.P. SINGH DEO : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have made any agreement with the United Kingdom for infrastructure development in the country;

(b) if so, the details thereof;

(c) whether U.K. has extended any financial assistance for the purpose; and

(d) if so, the assistance extended by U.K. during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) Though no specific agreement has been signed with the Govt. of DK for Infrastructure Development in the country, some projects being implemented are for infrastructure development.

The details of these projects signed during the last three years are as under :-

Name of the project	Signed on	Amount (Pds Mn)
1. Import of Heat Treated Rail (Railway Sector Grant 1990)	26/9/94	15.2
2. Andhra Pradesh Energy Efficiency Project	22/12/94	42.7
3. Orissa Power Sector Reform	20/8/96	75.0
4. Jhanjhra Coal Project	28/10/96	3.4

Suggestions Made by FICCI

4324. DR. T. SUBBARAMI REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Federation of Indian Chambers of Commerce and Industry has submitted a proposal to his Ministry for increasing the insurance cover given by the Export Credit Guarantee Corporation of India Ltd. to cent per cent of the total value of exports from the present level of ninety per cent;

(b) if so, the other suggestions made by the Federation in this regard; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) Yes, Sir.

(b) and (c) As regard FICCI's suggestion for increasing the insurance cover given by Export Credit Guarantee Corporation of India Limited (ECGC) from 90% to 100%, credit insurers would over do not after 100% cover. Therefore, the request for 100% cover cannot be agreed to.

The other suggestions by FICCI concerning ECGC mainly relate to disbursement of claims within six weeks, payment of the claims in US \$ and giving option to exporters to seek insurance coverage from foreign insurance company.